## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA STARRED QUESTION NO. 258 TO BE ANSWERED ON DECEMBER 12, 2024

#### **DEVELOPMENT OF WORKS UNDER VARIOUS SCHEMES**

NO.258. SMT. KAMLESH JANGDE: SHRI MANOJ TIWARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the benefits extended across the country under various programmes such as Pradhan Mantri Awas Yojana- Urban (PMAY-U), Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM) and Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 during the last three years, State-wise including Rajasthan, particularly to Bhilwara Lok Sabha Constituency;
- (b) the details of the development works undertaken under various programmes including the said programmes in Chhattisgarh;
- (c) whether the Government proposes to carry out developmental works under any special campaign in Chhattisgarh and if so, the details thereof;
- (d) the initiatives/ measures taken under various schemes implemented by the Government to improve youth education/ skills and employment opportunities in urban areas; and
- (e) the details of the achievements made by the Government through the said measures in Rajasthan, district-wise?

## ANSWER THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI MANOHAR LAL)

(a) to (e): The Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN PART (A) TO (E) IN REPLY TO LOK SABHA STARRED QUESTION NO.258 DUE FOR ANSWER ON 12<sup>TH</sup> DECEMBER, 2024 REGARDING 'DEVELOPMENT OF WORKS UNDER VARIOUS SCHEMES'.

- (a) & (b) As per the provisions of Article 243 W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/ Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/ Union Territories (UTs) in their urban development agenda through its flagship Missions/ Programmes viz. Pradhan Mantri Awas Yojana- Urban (PMAY-U), Deendayal Antyodaya Yojana National Urban Livelihoods Mission (DAY-NULM), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), etc. Further, details of benefits extended across the country under PMAY-U, DAY-NULM and AMRUT 2.0 during the last 3 years, State-wise including Chhattisgarh, Rajasthan and also Bhilwara Lok Sabha Constituency are at Annexure-1, 2 and 3, respectively.
- (c) Under AMRUT 2.0 reforms, 'AMRUT Mitra' initiative has been launched to actively involve women Self Help Groups (SHG) in the water sector. This initiative emphasizes upon involvement of women in works such as water quality testing, bill collection/ distribution, maintenance of Water Treatment Plants (WTPs)/ Sewage Treatment Plants (STPs)/ Faecal Sludge Treatment Plants (FSTPs), parks, water bodies etc. MoHUA has approved proposals from 29 States/UTs comprising 1,426 projects worth ₹117.50 crore. ₹19.87 crore has been released to the States/UTs. A total of 4,800 SHG members have been trained so far. In Chhattisgarh, 15 projects worth Rs.115.76 Lakh have been taken up and work order of Rs.113.01 Lakh has been issued. Details of AMRUT Mitra projects undertaken in Chhattisgarh are at Annexure-4.
- (d) & (e) Under Employment Through Skills Training and Placement (EST&P) components of DAY-NULM, the urban poor have been skill trained to set up self-employment ventures. Along with this, DAY-NULM TULIP Internship (The Urban Learning Internship Program) was conceptualized for strategically engaging youth of the country to participate in the urban reform process at City, States/UTs and National level. The Internship program was designed in collaboration with DAY-NULM and All India Council for Technical Education (AICTE). Physical Progress made in Rajasthan is as follows (District wise data is not maintained):

| No. of Self Help Groups (SHGs) formed     | : | 34,637 |
|---|---|--------|
| No. of SHGs given Revolving Fund          | : | 26,689 |
| No. of Candidates Skill Trained           | : | 51,887 |
| No. of Skilled Candidates Placed          | : | 24,058 |
| No. of Beneficiaries assisted for setting | : | 33,535 |
| up individual/Group Micro Enterprises     |   |        |
| No. of loans disbursed to SHGs under      | : | 3,770  |
| Bank linkage Programme                    |   |        |

Similarly, under AMRUT 2.0 reforms, 'AMRUT Mitra' initiative has been launched to actively involve women Self Help Groups (SHG) in the water sector. This initiative emphasizes upon involvement of women in works such as water quality testing, bill collection/ distribution, maintenance of Water Treatment Plants (WTPs)/ Sewage Treatment Plants (STPs)/ FSTPPs, parks, water bodies etc. MoHUA has approved proposals from 29 States/UTs comprising 1,426 projects worth ₹117.50 crore. ₹19.87 crore has been released to the States/UTs. A total of 4,800 SHG members have been trained so far. In Rajasthan, a total of 60 project worth ₹3.93 crore have been taken up. Work order worth ₹168.36 lakh has been issued. Details of AMRUT Mitra projects undertaken in Rajasthan are at Annexure 5.

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Annexure-1 as referred to in part (a) and (b) of reply to Lok Sabha Starred Question No.258 due for answer on 12<sup>th</sup> December, 2024 regarding 'Development of Works under Various Schemes'.

#### Pradhan Mantri Awas Yojana-Urban (PMAY-U)

State/UT details of houses sanctioned, grounded, completed/ delivered to the beneficiaries along with Central Assistance sanctioned and released during last three years (FY 2021-24) under PMAY-U:

|     |       |                | Houses     | Houses    | Houses     | Central    | Central       |
|-----|-------|----------------|------------|-----------|------------|------------|---------------|
| Sr. |       | Name of the    | Sanctioned | Grounded  | Completed/ | Assistance | Assistance    |
| No. |       | State/ UT      | (Nos)      | (Nos)*    | Delivered  | Sanctioned | Released      |
|     |       |                |            |           | (Nos)*     | (₹ in Cr.) | (₹ in Cr.) ** |
| 1   |       | Andhra         | 7,22,004   | 7,60,677  | 5,64,889   | 10,991.94  | 13,718.35     |
|     |       | Pradesh        |            |           |            |            |               |
| 2   |       | Bihar          | 28,705     | 1,06,086  | 45,307     | 487.97     | 917.27        |
| 3   |       | Chhattisgarh   | 1,02,147   | 94,965    | 92,920     | 1,677.62   | 1,570.69      |
| 4   |       | Goa            | 639        | 642       | 640        | 16.54      | 16.54         |
| 5   |       | Gujarat        | 3,34,461   | 3,33,422  | 3,92,649   | 7,909.63   | 8,763.09      |
| 6   |       | Haryana        | 12,411     | 16,812    | 24,251     | 303.26     | 499.55        |
| 7   |       | Himachal       | 4,056      | 3,851     | 4,840      | 69.09      | 76.09         |
|     |       | Pradesh        |            |           |            |            |               |
| 8   |       | Jharkhand      | 64,472     | 69,974    | 43,774     | 995.49     | 728.06        |
| 9   | S     | Karnataka      | 92,878     | 1,62,393  | 1,06,663   | 1,603.75   | 2,292.57      |
| 10  | ates  | Kerala         | 52,076     | 35,418    | 30,214     | 893.02     | 846.00        |
| 11  | St    | Madhya         | 2,62,098   | 2,61,363  | 3,48,765   | 4,594.36   | 6,023.71      |
|     |       | Pradesh        |            |           |            |            |               |
| 12  |       | Maharashtra    | 4,17,548   | 4,16,468  | 4,10,215   | 8,825.47   | 8,774.84      |
| 13  |       | Odisha         | 74,191     | 54,015    | 50,869     | 1,139.44   | 922.54        |
| 14  |       | Punjab         | 36,673     | 38,975    | 42,377     | 731.28     | 785.05        |
| 15  |       | Rajasthan      | 1,74,974   | 1,31,589  | 77,871     | 3,159.12   | 2,377.61      |
| 16  |       | Tamil Nadu     | 1,20,002   | 1,14,775  | 1,76,495   | 2,140.82   | 3,178.64      |
| 17  |       | Telangana      | 26,939     | 25,088    | 38,694     | 604.10     | 973.89        |
| 18  |       | Uttar Pradesh  | 4,09,748   | 4,77,078  | 6,83,663   | 6,540.08   | 10,656.87     |
| 19  |       | Uttarakhand    | 28,351     | 30,487    | 14,497     | 484.39     | 393.82        |
| 20  |       | West Bengal    | 1,76,379   | 2,49,250  | 1,55,717   | 2,947.33   | 2,514.78      |
| S   | ub-   | total (States) | 31,40,752  | 33,83,328 | 33,05,310  | 56,114.70  | 66,029.96     |
| 21  | ast   | Arunachal      | 2,512      | 2,124     | 5,247      | 37.79      | 42.74         |
|     | ш     | Pradesh        |            |           |            |            |               |
| 22  | North | Assam          | 59,630     | 61,104    | 71,707     | 900.54     | 973.77        |
| 23  | ž     | Manipur        | 6,041      | 12,140    | 9,054      | 90.90      | 134.91        |

| 24             |        | Meghalaya     | 10        | 2,866     | 839       | 0.36      | 35.12     |
|----------------|--------|---------------|-----------|-----------|-----------|-----------|-----------|
| 25             |        | Mizoram       | 1,130     | 21,742    | 4,471     | 20.54     | 222.02    |
| 26             |        | Nagaland      | 4         | 7,594     | 16,463    | 0.09      | 120.62    |
| 27             |        | Sikkim        | 63        | 73        | 63        | 2.03      | 2.03      |
| 28             |        | Tripura       | 20,754    | 21,359    | 18,875    | 317.55    | 215.05    |
| Sub-           | to     | tal (N.E.     | 90,144    | 1,29,002  | 1,26,719  | 1,369.80  | 1,746.26  |
| States)        |        |               |           |           |           |           |           |
| 29             |        | A&N Island    | 2         | 331       | 4         | 0.06      | 2.03      |
| 30             |        | Chandigarh    | 269       | 269       | 269       | 6.67      | 6.67      |
| 31             | ries   | DNH & DD      | 2,474     | 2,736     | 3,988     | 61.40     | 61.40     |
| 32             | rito   | Delhi         | 4,476     | 4,476     | 4,476     | 113.37    | 113.37    |
| 33             | err    | J&K           | 16,699    | 11,470    | 14,076    | 255.15    | 163.65    |
| 34             | L<br>L | Ladakh        | 3         | 3         | 377       | 0.07      | 6.37      |
| 35             | nio    | Lakshadweep   | -         | -         | 0         | -         | -         |
| 36             |        | Puducherry    | 4,007     | 3,050     | 4,375     | 64.96     | 72.21     |
| S              | ub-    | total (UT): - | 27,930    | 22,335    | 27,565    | 501.68    | 425.70    |
| Grand Total: - |        |               | 32,58,826 | 35,34,665 | 34,59,594 | 57,986.18 | 68,201.92 |

\* Includes houses grounded and completed in the year which were sanctioned in preceding years.

\*\* Includes Central Assistance released during the year against central assistance for houses sanctioned in preceding years.

## Physical and financial progress for construction of sanctioned houses during last three years (2021-24) in the Bhilwara Parliament Constituency (Rajasthan) under PMAY-U

| Sr. | Particulars                             | Achievement Under |
|-----|---|-------------------|
| No. |   | PMAY-U            |
| 1   | Houses Sanctioned (Nos)                 | 7,771             |
| 2   | Houses Grounded for Construction(Nos)   | 7,369             |
| 3   | Constructions of HousesCompleted (Nos)  | 5,828             |
| 4   | Central Assistance Sanctioned(₹ in Cr.) | 163.189           |
| 5   | Central Assistance Released(₹ in Cr.)   | 156.249           |

# Physical and financial progress for construction of sanctioned houses since inception in the state of Chhattisgarh under PMAY-U

| Sr. | Particulars                             | Achievement Under |
|-----|---|-------------------|
| No. |   | PMAY-U            |
| 1   | Houses Sanctioned (Nos)                 | 3,02,663          |
| 2   | Houses Grounded for                     | 2,85,324          |
|     | Construction (Nos)                      |                   |
| 3   | Constructions of Houses                 | 2,46,352          |
|     | Completed (Nos)                         |                   |
| 4   | Central Assistance Sanctioned(₹ in Cr.) | 4,810.98          |
| 5   | Central Assistance Released(₹ in Cr.)   | 4,266.60          |

Annexure-2 as referred to in part (a) and (b) of reply to Lok Sabha Starred Question No.258 due for answer on 12<sup>th</sup> December, 2024 regarding 'Development of Works under Various Schemes'.

Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-

| Sta        | State-wise physical progress during the last 3 years (2021-22 to 2023-24) under |        |          |          |          |           |          |  |  |
|------------|---|--------|----------|----------|----------|-----------|----------|--|--|
|            | DAY-NULM  |        |          |          |          |           |          |  |  |
| S.         | State Name  | No. of | No. of   | No. of   | No. of   | No. of    | No. of   |  |  |
| No         |   | Self   | SHGs     | Candidat | Skilled  | Benefici  | loans    |  |  |
|            |   | Help   | given    | es Skill | Candidat | aries     | disburse |  |  |
|            |   | Groups | Revolvin | Trained  | es       | assisted  | d to     |  |  |
|            |   | (SHGs) | g Fund   |          | Placed   | for       | SHGs     |  |  |
|            |   | formed |          |          |          | setting   | under    |  |  |
|            |   |        |          |          |          | up        | Bank     |  |  |
|            |   |        |          |          |          | individua | linkage  |  |  |
|            |   |        |          |          |          | l/Group   | Program  |  |  |
|            |   |        |          |          |          | Micro     | me       |  |  |
|            |   |        |          |          |          | Enterpris |          |  |  |
|            |   |        |          |          |          | es        |          |  |  |
|            | Andhra  |        |          |          |          |           |          |  |  |
| 1          | Pradesh   | 19489  | 27       | 610      | 134      | 24192     | 74483    |  |  |
|            | Arunachal   |        |          |          |          |           |          |  |  |
| 2          | Pradesh   | 213    | 153      | 1455     | 686      | 4         | 5        |  |  |
| 3          | Assam   | 7328   | 7127     | 24112    | 10985    | 3398      | 2401     |  |  |
| 4          | Bihar   | 15642  | 12632    | 12184    | 4558     | 5207      | 7270     |  |  |
| 5          | Chhattisgarh  | 9059   | 7707     | 68       | 484      | 16162     | 3810     |  |  |
| 6          | Goa   | 699    | 202      | 1967     | 2456     | 54        | 6.5      |  |  |
| 7          | Gujarat   | 14231  | 11154    | 47830    | 12358    | 12337     | 4472     |  |  |
| 8          | Haryana   | 3350   | 2434     | 13695    | 2548     | 3230      | 323      |  |  |
| _          | Himachal  |        |          |          |          |           |          |  |  |
| 9          | Pradesh   | 1269   | 1654     | 3780     | 2280     | 1127      | 369      |  |  |
|            | Jammu &   |        |          |          |          |           |          |  |  |
| 10         | Kashmir   | 1879   | 981      | 2319     | 1045     | 5068      | 81       |  |  |
| 11         | Jharkhand   | 10374  | 8694     | 17153    | 7636     | 6277      | 2465     |  |  |
| 12         | Karnataka   | 18030  | 11493    | 11683    | 1489     | 9197      | 2416     |  |  |
| 13         | Kerala  | 5155   | 9162     | 6618     | 4568     | 6373      | 9304     |  |  |
| <b>-</b> - | Madhya  |        |          |          |          |           |          |  |  |
| 14         | Pradesh   | 33606  | 17930    | 90503    | 45604    | 30648     | 7579     |  |  |
| 15         | Maharashtra   | 37533  | 31430    | 20003    | 6820     | 17776     | 20217    |  |  |
| 16         | Manipur   | 705    | 0        | 10243    | 9397     | 129       | 30.5     |  |  |
|            |   |        |          |          |          |           |          |  |  |

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|---|---|---|---|---|
|   |   |   |   |   |

| 18 | Mizoram     | 389      | 377      | 3261     | 1713     | 325      | 46       |
|----|-------------|----------|----------|----------|----------|----------|----------|
| 19 | Nagaland    | 108      | 39       | 582      | 315      | 109      | 0        |
| 20 | Odisha      | 6542     | 4936     | 0        | 0        | 16475    | 5779     |
| 21 | Punjab      | 3920     | 1646     | 54521    | 35639    | 4538     | 88       |
| 22 | Rajasthan   | 11785    | 8263     | 38412    | 12723    | 7834     | 1013     |
| 23 | Sikkim      | 59       | 34       | 0        | 0        | 0        | 0        |
| 24 | Tamil Nadu  | 58258    | 54176    | 37182    | 34151    | 86703    | 49084    |
| 25 | Telangana   | 10746    | 8173     | 413      | 0        | 4003     | 33470    |
| 26 | Tripura     | 3043     | 2930     | 52       | 280      | 1246     | 2090     |
|    | Uttar       |          |          |          |          |          |          |
| 27 | Pradesh     | 37097    | 21442    | 62369    | 32017    | 31619    | 4670     |
| 28 | Uttarakhand | 2313     | 1977     | 2207     | 617      | 3275     | 305      |
| 29 | West Bengal | 19032    | 19885    | 10167    | 3456     | 7282     | 13680    |
|    | A & N       |          |          |          |          |          |          |
| 30 | Islands     | 45       | 40       | 143      | 0        | 3        | 1        |
| 31 | Chandigarh  | 340      | 277      | 4829     | 2603     | 259      | 0        |
| 32 | Delhi       | 981      | 234      | 1458     | 694      | 994      | 1        |
| 33 | Puducherry  | 383      | 375      | 3180     | 345      | 151      | 173      |
| 34 | Ladakh      | 57       | 37       | 0        | 0        | 17       | 0        |
|    | Total       | 3,33,843 | 2,47,673 | 4,84,774 | 2,38,714 | 3,06,037 | 2,45,626 |

Annexure-3 as referred to in part (a) and (b) of reply to Lok Sabha Starred Question No.258 due for answer on 12<sup>th</sup> December, 2024 regarding 'Development of Works under Various Schemes'.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0

|   | Appro   | <b>NA</b> / <b>I</b> - |   |
|---|---|------------------------|---|
| State/UT                                    | State Water<br>Action Plans<br>approved for<br>No. of<br>projects | Cost<br>(₹ Crore)      | Work<br>Completed<br>Physically<br>worth (₹<br>Crore) |
| Andaman and Nicobar<br>Islands              | 1   | 34.90                  |   |
| Andhra Pradesh                              | 552   | 8,517.69               | 429.07  |
| Arunachal Pradesh                           | 19  | 185.02                 | 3.14  |
| Assam                                       | 60  | 961.98                 | 37.01   |
| Bihar                                       | 64  | 8,481.14               |   |
| Chandigarh                                  | 6   | 175.94                 | 28.20   |
| Chhattisgarh                                | 111   | 2,541.68               | 199.99  |
| Dadra and Nagar Haveli<br>and Daman and Diu | 1   | 63.47                  |   |
| Delhi                                       | 89  | 2,499.05               | 245.74  |
| Goa   | 24  | 173.42                 | 10.66   |
| Gujarat                                     | 922   | 17,717.74              | 3,540.97  |
| Haryana                                     | 57  | 1,727.36               | 190.17  |
| Himachal Pradesh                            | 49  | 321.66                 | 60.20   |
| Jammu and Kashmir                           | 153   | 1,665.11               | 5.76  |
| Jharkhand                                   | 113   | 4,202.53               | 72.96   |
| Karnataka                                   | 703   | 10,274.13              | 858.90  |
| Kerala                                      | 740   | 3,743.43               | 414.45  |
| Ladakh                                      | 3   | 195.05                 |   |
| Madhya Pradesh                              | 1,273   | 12,963.14              | 412.11  |
| Maharashtra                                 | 303   | 31,722.23              | 3,873.61  |
| Manipur                                     | 32  | 155.73                 | 1.36  |
| Meghalaya                                   | 1   | 121.00                 | 91.96   |
| Mizoram                                     | 166   | 157.78                 | 40.54   |
| Nagaland                                    | 64  | 218.90                 |   |
| Odisha                                      | 348   | 3,940.98               | 1,276.09  |
| Puducherry                                  | 19  | 189.68                 | 55.58   |
| Punjab                                      | 195   | 3,659.47               | 15.24   |
| Rajasthan                                   | 321   | 10,823.72              | 1,432.32  |

State/UT progress under AMRUT 2.0 in the last 3 years

| Sikkim        | 8     | 49.41       | 17.52     |
|---------------|-------|-------------|-----------|
| Tamil Nadu    | 1,270 | 14,687.83   | 4,809.45  |
| Telangana     | 252   | 9,584.26    | 69.06     |
| Tripura       | 18    | 191.53      | 113.85    |
| Uttar Pradesh | 654   | 26,626.97   | 3,476.53  |
| Uttarakhand   | 19    | 263.04      | 48.89     |
| West Bengal   | 388   | 10,621.59   | 1,184.99  |
| Grand Total   | 8,998 | 1,89,458.55 | 23,016.30 |

In Bhilwara Parliamentary Constituency, 17 projects worth ₹505.14 crore have been approved by MoHUA, which includes 14 Water Supply projects worth ₹242.89 crore, 2 Sewerage & Septage Management projects worth ₹258.55 crore and one water body rejuvenation project worth ₹3.7 crore. Contract have been awarded for 2 Sewerage & Septage Management projects worth ₹258.55 crore & remaining projects are at various stages of implementation.

In the State of Chhattisgarh, State Water Action Plans have been approved for 111 projects worth ₹2,541.68 crore which includes 46 water supply projects worth ₹1,716.5 crore, 5 Sewerage & Septage Management projects worth ₹775.5 crore and 60 water body rejuvenation projects worth ₹49.68 crore. Contract have been awarded for 22 projects worth ₹1,022.98 crore. The State has reported that works worth ₹ 199.99 crore have been completed. Annexure-4 as referred to in part (c) of reply to Lok Sabha Starred Question No.258 due for answer on 12<sup>th</sup> December, 2024 regarding 'Development of Works under Various Schemes'.

| S<br>N<br>O | District | ULB       | Project Title  | Project<br>Type   | Project<br>Cost (₹<br>Lakhs) |
|-------------|----------|-----------|--|-------------------|------------------------------|
| 1           | Sarguja  | Ambikapur | Maintenance of 2 gardens at<br>Ward No. 7 & 18   | Non-<br>technical | 6                            |
| 2           | Sarguja  | Ambikapur | Maintenance of 2 gardens at Ward No. 4   | Non-<br>technical | 6.5                          |
| 3           | Sarguja  | Ambikapur | Maintenance of 2 gardens at<br>Ward No. 12 & 15  | Non-<br>technical | 5.5                          |
| 4           | Sarguja  | Ambikapur | Garden Maintenance at Ward<br>No. 30   | Non-<br>technical | 6                            |
| 5           | Sarguja  | Ambikapur | Garden Maintenance at Ward<br>No. 41   | Non-<br>technical | 6                            |
| 6           | Sarguja  | Ambikapur | Water Sample Collection work at<br>Ward No. 5, 15, 17, 35 & 45                                 | Non-<br>technical | 8.64                         |
| 7           | Sarguja  | Ambikapur | Water Sample Collection work at<br>Ward No. 2, 9, 11, 13 & 14                                  | Non-<br>technical | 8.64                         |
| 8           | Sarguja  | Ambikapur | Water Sample Collection work at<br>Ward No. 7, 20, 23, 41                                      | Non-<br>technical | 8                            |
| 9           | Raipur   | Raipur    | Water Sampling of Zone 7 & 8,<br>Raipur  | Non-<br>technical | 8.64                         |
| 10          | Raipur   | Raipur    | Water Sampling of Zone 1,2 & 4,<br>Raipur  | Non-<br>technical | 8.64                         |
| 11          | Raipur   | Raipur    | Water Sampling of Zone 9,<br>Raipur  | Non-<br>technical | 8.64                         |
| 12          | Raipur   | Raipur    | Water Sampling of Zone 3 & 10,<br>Raipur   | Non-<br>technical | 8.64                         |
| 13          | Raipur   | Raipur    | Maintenance of 3 garden (Udhya<br>Society, Kabir Nagar Phase-1 &<br>2) at Raipur               | Non-<br>technical | 8.64                         |
| 14          | Raipur   | Raipur    | Maintenance of 3 garden<br>(Indravati Colony, Ram Krishna<br>Hospital, Avanti Vihar) at Raipur | Non-<br>technical | 8.64                         |
| 15          | Raipur   | Raipur    | Maintenance of 3 garden<br>(Devendra Nagar, Sarju Talab,<br>M.R. Colony) at Raipur             |                   | 8.64                         |

### Details of AMRUT Mitra projects undertaken in Chhattisgarh

Annexure-5 as referred to in part (d) and (e) of reply to Lok Sabha Starred Question No.258 due for answer on 12<sup>th</sup> December, 2024 regarding 'Development of Works under Various Schemes'.

| S  | District  | ULB       | Project Title                            | Project   | Project |
|----|-----------|-----------|--|-----------|---------|
| No |           |           |  | Туре      | Cost (₹ |
|    |           |           |  |           | Lakhs)  |
| 1  | Hanuman   | Hanuman   | Distribution of water Bills and          | Technical | 4.98    |
|    | garh      | garh (M   | Collection of Charges                    |           |         |
|    | -         | CL)       |  |           |         |
| 2  | Churu     | Churu (M  | <b>Operation and maintenance of Main</b> | Non-      | 9.13    |
|    |           | CL)       | Park Agrasen Nagar                       | technical |         |
| 3  | Churu     | Churu (M  | <b>Operation and Maintenance of Peak</b> | Non-      | 9.43    |
|    |           | CL)       | In Van Vihar Colony                      | technical |         |
| 4  | Churu     | Churu (M  | <b>Operation and Maintenance of</b>      | Non-      | 10      |
|    |           | CL)       | Gandhi Nagar Park                        | technical |         |
| 5  | Churu     | Churu (M  | Operation and Maintenance of             | Non-      | 10      |
|    |           | CL)       | Indermani Park                           | technical |         |
| 6  | Churu     | Churu (M  | Operation and Maintenance of             | Non-      | 10      |
|    |           | CL)       | Housing Board Park -1                    | technical |         |
| 7  | Churu     | Churu (M  | Operation and Maintenance of             | Non-      | 10      |
|    |           | CL)       | Sainik Basti Park -2                     | technical |         |
| 8  | Bharatpur | Bharatpur | Maintenance of 15 nos. of parks in       | Non-      | 9.95    |
|    | -         | (M CL)    | municipal corporation Bharatpur          | technical |         |
|    |           |           | (Group -1)                               |           |         |
| 9  | Bharatpur | Bharatpur | Maintenance of 10 nos. of park in        | Non-      | 10      |
|    |           | (M CL)    | municipal corporation Bharatpur          | technical |         |
|    |           |           | (Group-2)                                |           |         |
| 10 | Bharatpur | Bharatpur | Maintenance of 10 nos. of park in        | Non-      | 9.98    |
|    |           | (M CL)    | municipal corporation Bharatpur          | technical |         |
|    |           |           | (Group-3)                                |           |         |
| 11 | Bharatpur | Bharatpur | Maintenance of 10 nos. of park in        | Non-      | 9.97    |
|    |           | (M CL)    | municipal corporation Bharatpur          | technical |         |
|    |           |           | (Group-4)                                |           |         |
| 12 | Dhaulpur  | Dhaulpur  | Beatification of Gaushala Parks in       | Technical | 5       |
|    |           | (M)       | municipal aera Dholpur                   |           |         |
| 13 | Dhaulpur  | Dhaulpur  | Beatification of Leela Bihar Parks       | Technical | 10      |
|    |           | (M)       | in municipal aera Dholpur                |           |         |
| 14 | Dhaulpur  | Dhaulpur  | Beatification of Housing Board           | Technical | 10      |
|    |           | (M)       | Parks in municipal aera Dholpur          |           |         |
| 15 | Karauli   | Hindaun   | Maintenance of public parks and          | Non-      | 10      |
|    |           | (M)       | playgrounds under AMRUT Mitra            | technical |         |
|    |           |           | AMRUT 2.0                                |           |         |
| 16 | Karauli   | Hindaun   | Maintenance of public parks and          | Non-      | 5       |
|    |           | (M)       | playgrounds AMRUT MITRA 2.0              | technical |         |
|    |           |           |  |           |         |

#### Details of AMRUT Mitra projects undertaken in Rajasthan

| 17 | Sawai             | Gangapur                   | Beautification and tree plantation  | Non-              | 2.38 |
|----|-------------------|----------------------------|---|-------------------|------|
|    | Madhopur          | City (M)                   | of Sastri park in muncipal area in<br>Gangapur city   | technical         | 2100 |
| 18 | Sawai<br>Madhopur | Sawai<br>Madhopur<br>(M)   | Beautification and plantation work<br>at Gandhi Park Municipal Area<br>Sawai Madhopur                               | Non-<br>technical | 5    |
| 19 | Sawai<br>Madhopur | Sawai<br>Madhopur<br>(M)   | Beautification and plantation work<br>at Mahaveer Park Municipal Area<br>Sawai Madhopur                             | Non-<br>technical | 10   |
| 20 | Sawai<br>Madhopur | Sawai<br>Madhopur<br>(M)   | Beautification and plantation work<br>at Bal Mandir Park Municipal Area<br>Sawai Madhopur                           | Non-<br>technical | 8    |
| 21 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Operation and maintenance of shredder machine   | Non-<br>technical | 3.8  |
| 22 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Operation and maintenance of shredder machine   | Non-<br>technical | 3.5  |
| 23 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Operation and maintenance of shredder machine   | Non-<br>technical | 3.5  |
| 24 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Operation and maintenance of shredder machine   | Non-<br>technical | 3.5  |
| 25 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Operation and maintenance of shredder machine   | Non-<br>technical | 3.5  |
| 26 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Operation and maintenance of shredder machine   | Non-<br>technical | 3.5  |
| 27 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Operation and maintenance of shredder machine   | Non-<br>technical | 3.5  |
| 28 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Operation and maintenance of shredder machine   | Non-<br>technical | 3.5  |
| 29 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Works proposed under AMRUT<br>Mitra for mobilizing SHGs as per<br>guidelines City Division I North<br>PHED Jaipur   | Technical         | 6.95 |
| 30 | Jaipur            | Jaipur<br>Heritage<br>(MC) | Works proposed under Amrut Mitra<br>for mobilizing SHGs as per<br>guidelines City Division III North<br>PHED Jaipur | Technical         | 8.11 |

| 31 | Jaipur  | Jaipur<br>Heritage<br>(MC) | Works proposed under AMRUT<br>Mitra for mobilizing SHGs as per<br>guidelines City Division II North<br>PHED Jaipur     | Technical         | 6.95 |
|----|---------|----------------------------|--|-------------------|------|
| 32 | Sikar   | Sikar (M<br>CL)            | Operation and maintenances of<br>public parks pumps houses in<br>municipal areas Sikar                                 | Non-<br>technical | 10   |
| 33 | Nagaur  | Didwana<br>(M)             | Identification of illegal connection in pipe lines   | Technical         | 2.4  |
| 34 | Nagaur  | Didwana<br>(M)             | Water Quality testing Water Quality<br>testing under Urban Water Supply<br>Scheme Didwana District Didwana<br>Kuchaman | Non-<br>technical | 3.12 |
| 35 | Nagaur  | Didwana<br>(M)             | Water bill distribution in urban<br>Didwana  | Technical         | 3.6  |
| 36 | Nagaur  | Didwana<br>(M)             | Identification of illegal connection<br>in pipe lines, urban Didwana ward<br>no 1 to 40                                | Technical         | 4.14 |
| 37 | Jodhpur | Jodhpur<br>South<br>(MC)   | Maintenance of public parks and playgrounds  | Non-<br>technical | 5    |
| 38 | Jodhpur | Jodhpur<br>South<br>(MC)   | Maintenance of public parks and playgrounds  | Non-<br>technical | 5    |
| 39 | Pali    | Pali (M<br>CL)             | Operation and Maintenance of<br>Meera Garden and Keshav Madhav<br>Udyaan, Pali   | Non-<br>technical | 10   |
| 40 | Pali    | Pali (M<br>CL)             | Operation and Maintenance of Atal<br>Vatika  | Non-<br>technical | 10   |
| 41 | Bundi   | Bundi (M)                  | Maintenance work Taresh Parks in W.N. 57 M.C. Bundi  | Non-<br>technical | 4.44 |
| 42 | Bundi   | Bundi (M)                  | Maintenance work Smruti Kumj<br>Parks in W.N. 57 M.C. Bundi  | Non-<br>technical | 4.07 |
| 43 | Bundi   | Bundi (M)                  | Maintenance work Parks Near<br>Rajat Grah Water Tank in W.N. 52<br>M.C. Bundi  | Non-<br>technical | 3.9  |
| 44 | Bundi   | Bundi (M)                  | Maintenance work Parks Near<br>Rajat Grah Gate No. 04 in W.N. 52<br>M.C. Bundi   | Non-<br>technical | 4.1  |
| 45 | Bundi   | Bundi (M)                  | Maintenance work Naval Sagar<br>Parks in W.N. 01 M.C. Bundi  | Non-<br>technical | 4.33 |
| 46 | Bundi   | Bundi (M)                  | Maintenance work Mahakaleswar<br>Parks in W.N. 51 M.C. Bundi   | Non-<br>technical | 4.19 |
| 47 | Bundi   | Bundi (M)                  | Maintenance work Ramjanki Parks<br>Jawahar Nagar Housing Board in<br>W.N. 45 M.C. Bundi                                | Non-<br>technical | 4.03 |

| 48 | Bundi   | Bundi (M)                 | Maintenance work Vikash Nagar<br>Parks in W.N. 02 M.C. Bundi  | Non-<br>technical | 4.23 |
|----|---------|---------------------------|---|-------------------|------|
| 49 | Bundi   | Bundi (M)                 | Maintenance work Gurunanak<br>Colony Parks in W.N. 06 M.C. Bundi  | Non-<br>technical | 4.25 |
| 50 | Bundi   | Bundi (M)                 | Maintenance work Bunda Meena<br>Parks in W.N. 02 M.C. Bundi   | Non-<br>technical | 3.97 |
| 51 | Bundi   | Bundi (M)                 | Maintenance work Azad Parks in W.N. 31 M.C. Bundi   | Non-<br>technical | 5.91 |
| 52 | Udaipur | Udaipur<br>(M CL)         | Nagar Nigam, Udaipur Park<br>Projects 1   | Non-<br>technical | 7.3  |
| 53 | Udaipur | Udaipur<br>(M CL)         | Nagar Nigam Park Projects 2   | Non-<br>technical | 6.08 |
| 54 | Udaipur | Udaipur<br>(M CL)         | Nagar Nigam Park Projects 3   | Non-<br>technical | 6.08 |
| 55 | Jaipur  | Jaipur<br>Greater<br>(MC) | Works proposed under Amrut Mitra<br>for mobilizing SHGs as per<br>guidelines City Sub Division I North<br>PHED Jaipur   | Technical         | 9.26 |
| 56 | Jaipur  | Jaipur<br>Greater<br>(MC) | Works proposed under Amrut Mitra<br>for mobilizing SHGs as per<br>guidelines City Sub Division I North<br>PHED Jaipur   | Technical         | 9.26 |
| 57 | Jaipur  | Jaipur<br>Greater<br>(MC) | Works proposed under Amrut Mitra<br>for mobilizing SHGs as per<br>guidelines City Sub Division II<br>North PHED Jaipur  | Technical         | 9.26 |
| 58 | Jaipur  | Jaipur<br>Greater<br>(MC) | Works proposed under Amrut Mitra<br>for mobilizing SHGs as per<br>guidelines City Sub Division III<br>North PHED Jaipur | Technical         | 9.26 |
| 59 | Jaipur  | Jaipur<br>Greater<br>(MC) | Works proposed under Amrut Mitra<br>for mobilizing SHGs as per<br>guidelines City Sub Division III<br>North PHED Jaipur | Technical         | 9.26 |
| 60 | Jaipur  | Jaipur<br>Greater<br>(MC) | Works proposed under Amrut Mitra<br>for mobilizing SHGs as per<br>guidelines City Division IV North<br>PHED Jaipur      | Technical         | 8.11 |